

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 219 OF 2018 & IA NO. 1083 OF 2018,
APPEAL NO. 165 OF 2018 & IA NO. 790 OF 2018,
APPEAL NO. 166 OF 2018 & IA NO. 794 OF 2018

Dated : 3rd July, 2019

In the matter of :

APPEAL NO. 219 OF 2018 & IA NO. 1083 OF 2018

Sunmark Energy Project Ltd.	Appellant(s)
Vs.		
Bihar Electricity Regulatory Commission &Ors.	Respondent(s)

APPEAL NO. 165 OF 2018 & IA NO. 790 OF 2018

M/s Response Renewable Energy Ltd.	Appellant(s)
Vs.		
Bihar Electricity Regulatory Commission &Ors.	Respondent(s)

APPEAL NO. 166 OF 2018 & IA NO. 794 OF 2018

M/s Glatt Solutions Pvt. Ltd.	Appellant(s)
Vs.		
Bihar Electricity Regulatory Commission &Ors.	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **31.07.2019.**

Court Master/PS

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